

**World Chakma Conference**

8471. SHRI GOEGE FERNADES: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the World Chakma Conference organised by the All India Chakma Cultural Conference, Machmara (Tripura) was held in Calcutta in April, 1993;

(b) if so, the details thereof;

(c) the countries whose delegates participated in the conference;

(d) the broad issues discussed therein; and

(e) the outcome thereof?

THE MINISTRY OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RJESH PILOT): (a) to (e). According to reports received by the Government, the World Chakma Conference organised by the All India Chakma Cultural Conference, Machmara (Tripura) was held in Calcutta during 12-15 April 1993. The theme of the Conference was "The Chakmas in New Partnership". Delegates from Germany, Switzerland, Netherlands, Japan, U.K., and Bangladesh attended the Conference.

The Conference covered a wide spectrum of issues concerning Chakmas, viz., culture, heritage, language and literature, socio-economic conditions, status of Human Rights, and right of self-determination. The thrust of the Conference was gross abuse of human rights and destruction of ecological environment in the Chittagong Hill Tracts. For the preservation of Chakmas and their culture, the speakers proposed measures like repatriation of nontribal settlers and de-militarisation of the Chittagong Hill Tracts. Also, they suggested acceptance of the right of self-determination of the tribes and creation of a healthy environment for the return and honorable rehabilitation of the refugees.

**Ad-Hoc Government Servants in A & N Islands**

8472. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of ad-hoc Government servants in Groups 'A' and 'B' in the Union Territory of Andaman and Nicobar Islands;

(b) whether the Government are contemplating to provide one time relaxation for regularisation to these Government employees;

(c) if so, the details thereof; and

(d) the time by which these employees are likely to be regularised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) There are one hundred and five cases of ad-hoc appointments in Group 'a' and Group 'b' posts under the Andaman & Nicobar administration.

(b) No, Sir.

(c) and (d). Does not arise

**Petrochem Unit at Vijaipur in Madhya Pradesh**

8473. SHRI SANAT KUMAR MANDAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether technology flaw has imperiled Rs. 800 crores propylene plant petrochem unit initiated to be set up by the Gas Authority of India Limited (GAIL) at Vijaipur in Madhya Pradesh;

(b) if so, the details and the reasons therefor; and